

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 2690 of 2013**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

13/29.06.2020 Through V.C.

Mr. Manoj Tandon, learned counsel for the petitioner is present.

At the request of learned counsel for the State, put up this case on 15th July, 2020 under the same heading.

(Deepak Roshan, J.)

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